

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1847  
ANSWERED ON:13.12.2004  
VEHICULAR POLLUTION  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government is aware that vehicular pollution in the country has increased many folds during the last five years particularly in Gujarat;
- (b) if so, the details thereof, year-wise; and
- (c) the steps taken / to be taken to control the same?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)&(b) On the basis of the ambient air quality data, Central Pollution Control Board has identified 53 non-attainment cities all over India. In the State of Gujarat, there are six non-attainment cities, namely, Ahmedabad, Surat, Vadodara, Ankleshwar, Rajkot and Vapi. In these cities, air pollution is due to industrial and vehicular emissions. As per the directives of the Hon'ble Supreme Court of India, an Action Plan for city of Ahmedabad has been prepared with a scheme for compulsory switch over to Liquefied Petroleum Gas/ Compressed Natural Gas as automotive fuel.

(c) The Government has taken various steps to control the pollution, which include the following :

- Notification of general and source specific emission standards.
- Enforcement of auto exhaust emission standards for new vehicles at manufacturing stage.
- Improved fuel quality.
- Use of beneficiated coal in the thermal power stations.
- Regular monitoring for compliance of environmental standards in 17 categories of industries.
- A road map up to 2010 has been developed to control vehicular pollution for both the new and in-use vehicles.
- New emission norms for in-use vehicles have been implemented from October, 2004.